

(c) whether there is a scheme under consideration of Government for exploring avenues or diversification ; and

(b) if so, the main features of the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) and (b). The installed capacity for wagon building in the country in terms of four wheelers is 32819 Nos. against which the Railway Board placed orders for 22549 Nos. during 1970-71, and the Wagon Building Units could produce 8964 Nos. only. Under utilization of capacity has primarily been due to strikes, lock out etc.

(c) and (d). No such scheme is under consideration of the Government. Individual units like M/S Braithwaite & Co., (India) Ltd., and M/S Jeessop & Co., Ltd., are, however, contemplating diversifying their production range.

पश्चिम रेलवे पर मंबसाँर जिले में यात्री गाड़ी का हंसपुर में रुकना

6011. डा० लक्ष्मी नारायण पांडे : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यात्रियों को पश्चिम रेलवे पर मंबसाँर जिले में श्यामगढ़ और सुवासरे स्टेशनों के बीच स्थित हंसपुर रेलवे स्टेशन पर अगले स्टेशन के लिए टिकट नहीं मिलते ;

(ख) क्या इस स्टेशन पर यात्रियों के लिए "शीड" की कोई व्यवस्था नहीं है ; और

(ग) यदि हाँ, तो इस सम्बन्ध में आवश्यक सुधार की व्यवस्था कब तक करने का प्रस्ताव है ?

रेल मंत्री (श्री हनुमंतैया) : (क) हंसपुरा एक पार स्टेशन है और यह यात्रियों की बुकिंग के लिए खुला नहीं है।

(ख) इस स्टेशन पर 30'x12' का एक शेड विद्यमान है।

(ग) प्रश्न नहीं उठता।

Setting up of a Liquid Sulphuric Dioxide Plant

6012. SHRI C. JANARDHANAN : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the Travancore-Cochin Chemicals Limited, Kerala have applied for a development licence for setting up a liquid sulphuric dioxide plant ; and

(b) if so, whether Government have given them sanction ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :

(a) Yes. Sir.

(b) A Letter of Intent dated 31-3-71 has been issued to them for the manufacture of Sulphur Dioxide (liquid) 7500 tonnes per annum. This will be converted into a licence when the Party completes arrangements for the import of plant and machinery to the satisfaction of Government.

Refixation of Price of Tin Food for Children

6013. SHRI NARENDRA SINGH : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether demand for the tin food for the children is confined to upper income group because of high prices ; and

(b) if so, whether it is under consideration of Government to ask the Industry to refix its price to suit common people ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :

(a) Tinned milk food for children is consumed by all sections, though largely in the urban areas.

(b) Having regard to the prices of fluid milk, milk powder and containers, it is not feasible to reduce the prices at present.

रेलवे प्रशासन द्वारा उत्तर रेलवे के खूर्जा स्टेशन पर दिखत निजी बुकानों का अधिग्रहण

6014. श्री हरी सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे प्रशासन उत्तर रेलवे के

खुर्जा स्टेशन पर स्थित निजी दुकानों को इस आधार पर अधिग्रहण करने का प्रयास कर रहा है कि वह रेलवे की भूमि पर स्थित है ; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

रेल मंत्री (श्री हनुमंतैया) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

Surplus Posts of Pharmacists on Railways

6015. SHRI RAJDEO SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether unauthorised and untrained hands are being utilised against the job which comes under the Pharmacist Act of 1948 and medical ethics ; and

(b) whether certain number of posts of Pharmacists have been declared surplus on the various Railways ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Elections to West Bengal State Assembly

6016. SHRI S. C. SAMANTA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether any recommendations have been received from the Governor of West Bengal for holding fresh Elections to the State Assembly ;

(b) if so, by what time the Elections are likely to be held ; and

(c) the likely expenditure on holding such Elections ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY) : (a) No, Sir.

(b) and (c). Do not arise.

Import of Calcium Carbide through S.T.C.

6017. SHRI N. K. SANGHI : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether in view of the severe shortage of Calcium Carbide in the country, Government propose to import this material through the State Trading Corporation ; and

(b) if so, the quantum of the proposed import ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) and (b). Yes, Sir. Government have arranged to import 3000 tonnes of Calcium Carbide through the S.T.C. to cover the shortfall in the immediate requirements of this chemical.

Expansion of Indigenous Production of Calcium Carbide

6018. SHRI N. K. SANGHI : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether an application for expansion of production of Calcium Carbide in the country was rejected last year ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) and (b). An application for expansion of production of Calcium Carbide was rejected initially in May, 1970 for the reason that the party had *not* achieved their earlier licensed capacity. After considering their representation, however, this decision was revised and a Letter of Intent for expansion issued in November last.

Demand, Import and Production of Oxygen Cylinders

6019. SHRI N. K. SANGHI : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government are restricting the import of high pressure oxygen cylinders